

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-507

Appeal No- 363/252/ND/2019

IN THE MATTER OF:

EvercoolPlastronics Pvt Ltd

Vs.

ROC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 09.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of the appellant. Appellant is directed to comply the order dated 24.02.2020. List on 18.03.2021.

-Sdr

(K.K. VOHRA)
MEMBER (T)

-Sdr

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)